

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST AUGUST, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	91984	377429	469413	4244	30483	34727	4617	32294	36911	91611	375618	467229	449	1910	2359	14223	51793	66016
NAGALAND	1658	3013	4671	180	338	518	246	331	577	1592	3020	4612	21	08	29	301	758	1059
MIZORAM	2736	3279	6015	394	667	1061	481	739	1220	2649	3207	5856	00	30	30	328	168	496
ARUNACHAL PRADESH	2604	13307	15911	270	824	1094	275	965	1240	2599	13166	15765	03	146	149	521	4118	4639